

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

Subject: Constitution of Committees of Officers of Registry and Judicial Officers for smooth conduct of Refresher Training Workshop on Mediation scheduled to be held on 8th to 10th of February, 2019 at Jammu.

ORDER

No: 1359Dated: 05-02-2019

In order to make proper arrangements for smooth conduct of Refresher Training Workshop on Mediation scheduled to be held on 8th to 10th of February, 2019 at Jammu, the following Committees of Officers of the Government, High Court Registry and Judicial Officers are hereby constituted:-

a) **Overall Incharge Committee :**

- i) Mr. Sanjay Dhar
Registrar General, High Court of J&K
- ii) Mr. R.K.Wattal,
Registrar Vigilance, High Court of J&K
- iii) Mr. Mohd. Akram Chowdhary,
Member Secretary, SLSA.
- iv) Ms. Bala Jyoti,
Registrar Rules, (Co-ordinator Mediation)
- v) Mr. Jawad Ahmed,
Pr. Secretary to Hon'ble the Chief Justice.

b) **Liaison between State Government & High Court Committee :**

- i) Mr. Sanjay Dhar
Registrar General, High Court of J&K
- ii) Mr. Achal Sethi
Secretary to Govt., Department of Law,
Justice & Parliamentary Affairs
- iii) Mr. Rajeev Gupta,
Director, J&K State Judicial Academy

c) **Correspondence/Invitation/Confirmation Committee :**

- i) Mr. Arvind Sharma
Joint Registrar, High Court, Jammu

- ii) Malik Shabir Ahmad,
CPC e-Courts High Court of J&K

d) **Accommodation Committee to look after the arrangements of accommodation of Resource persons and Participants:-**

- i) Mr. Dinesh Gupta,
Spl. Mobile Magistrate (Traffic) Jammu
- ii) Mr. Prem Sagar,
Secretary DLSA, Ramban.
- iii) Mr. Ajay Kumar,
Mobile Magistrate,(Traffic) Udhampur,
- iv) Mr. Umesh Sharma,
LRP associated to the office of CPC.
- v) Mr. Durga Dass,
Joint Registrar, High Court of J&K.
- vi) Mr. Aftab Ahmed,
Deputy Registrar, High Court of J&K
- vii) Mr. Sudhir Baloria,
Assistant Registrar, High Court of J&K.

e) **Reception and Send off of Guests at Jammu Airport :**

- i) Mr. Abdul Nasir,
Secretary, High Court Legal Services Committee
- ii) Mr. Arvind Sharma
Joint Registrar, High Court, Jammu
- iii) Mr. Sushil Singh,
Secretary DLSA, Bhaderwah

f) **Transport Committee :**

- i) Mr. Arvind Sharma
Joint Registrar, High Court, Jammu
- ii) Mr. Sallah-ud-din,
Addl. Mobile Magistrate (Traffic) Jammu.

g) **Catering Committee :**

- i) Mr. R.K.Wattal,
Registrar Vigilance, High Court of J&K.

ii) Mr. Malik Shabir Ahmed,
Central Project Co-ordinator,
High Court of J&K

h) Venue & Dais Arrangement Committee including seating arrangements, Reception of Guests at the venue on 8th to 10th of February, 2019:

(i) Mr. R. K Wattal
Registrar Vigilance, High Court of J&K

(ii) Ms. Bala Jyoti,
Registrar Rules, High Court of J&K, Jammu

(iii) Ms. Sandeep Kour,
Secretary, DLSA Udhampur

l) Committee to Coordinate with Resources persons at the Venue on 8th to 10th of February, 2019:

i) Ms. Anjum Ara,
Secretary, DLSA Reasi

ii) Ms. Swati Gupta
Secretary DLSA, Samba

j) Incharge Computer office/Internet/WiFi, etc, Public Address System Committee at Convention Centre Jammu :

(i) Mr. Malik Shabir Ahmed
Central Project Co-ordinator, High Court of J&K

(ii) Mr. Kiran Koul,
Incharge, NIC

(iii) Mr. Rajeev Gupta,
Senior System Officer, Jammu.

k) Press/Media Coverage Committee, Liaison with Director Department of Information J&K to give wide coverage to the Workshop and for arranging stationery etc.

(i) Mr. Sonia Gupta
Registrar Judicial, High Court of J&K (Jammu Wing)

- (ii) Mr. Umesh Sharma
Munsiff, Leave Reserve (Attached with e-Courts)

l) Committee to assist the Police and Security Personnel to identify the Guests and Participants at the Main Gate of the venue on 8th to 10th of February, 2019 at 9 am to 10 am:

- (i) Mr. Manoj Parihar
Municipal Magistrate, Jammu.
- (ii) Mr. Naushad Ahmad Khan
Secretary DLSA, Jammu

m) Reception and Send off of Guests at Jammu Railway Station :

- (i) Mr. Yahaya Firdous
Railway Magistrate, Jammu
- (ii) Mr. Vikrant Gupta
Railway Protocol Assistant

The officers nominated for the respective committees shall co-opt with them their dependable staff members appropriately to assist them in carrying out their respective functions.

By Order.

(Sanjay Dhar) 19
Registrar General

No: SS622-37/AR Dated: 05-02-2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Rules, High Court of J&K, Jammu
5. Director J&K State Judicial Academy, Jammu
6. Registrar Judicial, High Court of J&K, Jammu,
7. Joint Registrar (Judicial/Protocol) High Court of J&K, Jammu,
8. Concerned Officers.

..... for information and compliance.

Registrar General